

143

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CA(CAA) No. 100/NCLT/AHM/2017**

Coram:

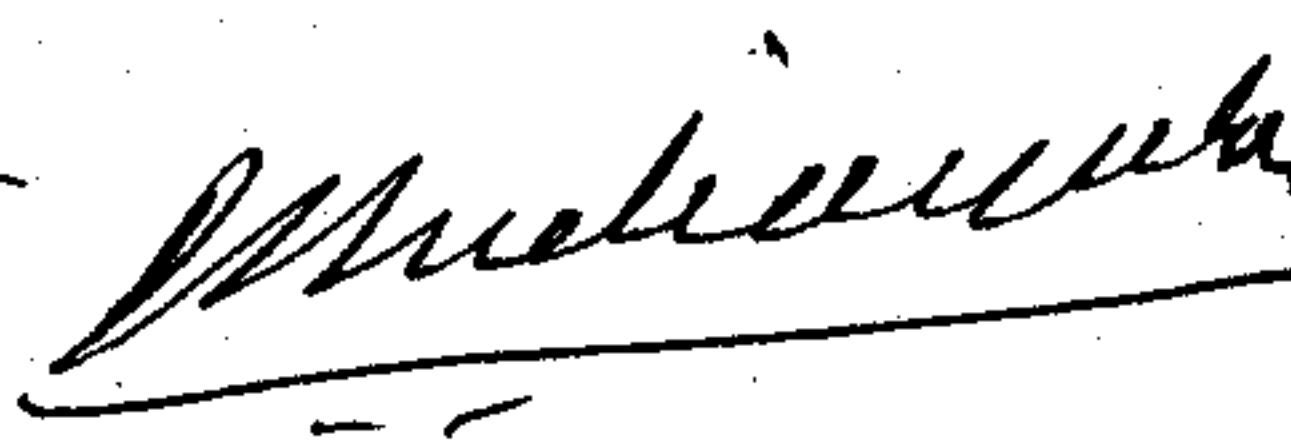
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017**

Name of the Company: Gujarat Industrial Power Co. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-----------------------|------------------|
|--------------|-------------------------------|--------------------|-----------------------|------------------|

|    |                   |          |           |                                                                                       |
|----|-------------------|----------|-----------|---------------------------------------------------------------------------------------|
| 1. | PAVAN S-GODIAWALA | ADVOCATE | APPLICANT |  |
|----|-------------------|----------|-----------|---------------------------------------------------------------------------------------|

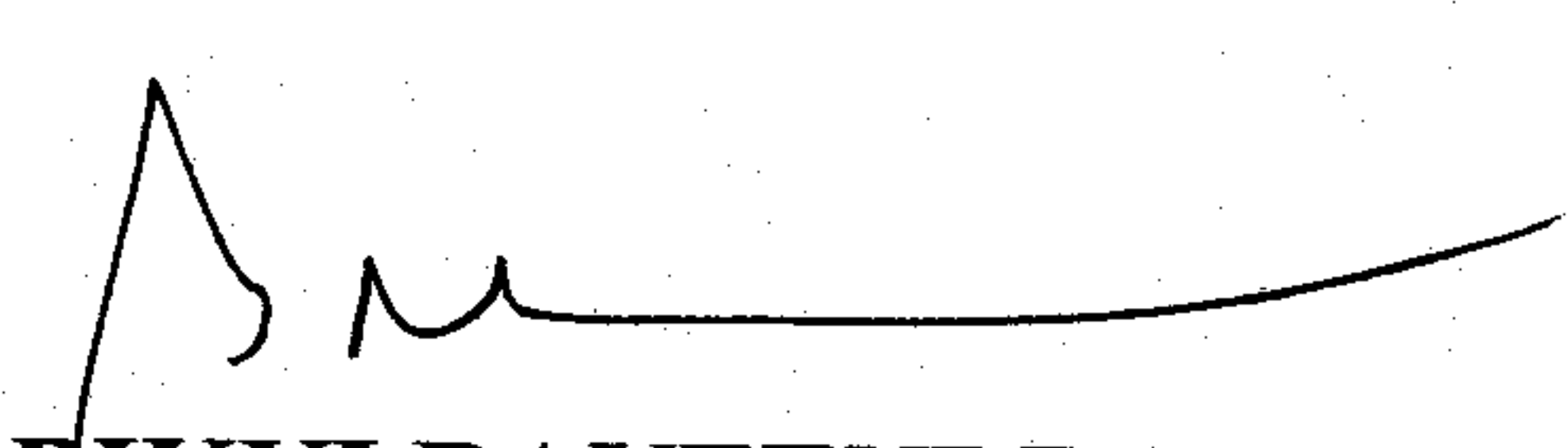
2.

**ORDER**

Learned Advocate Mr. Pavan Godiawala present for Applicant.

Heard arguments of Learned Counsel for Applicant.

Orders reserved.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 11th day of October, 2017.